

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR SUPREME STAR VILLA**  
**PRIVATE LIMITED OPERATING IN CONSTRUCTION & CIVIL**  
**ENGINEERING IN MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Supreme Star Villa Private Limited CIN: U45200MH2011PTC218634 PAN: AAUCS9509H
2.	Address of the registered office	Supreme House, Plot No.94/C, Opp. I.I.T., Powai, Mumbai, Maharashtra, India, 400076.
3.	URL of website	<a href="https://ssvpl.stellarinsolvency.com/">https://ssvpl.stellarinsolvency.com/</a>
4.	Details of place where majority of fixed assets are located	N/A
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A, , there is no revenue from operations in the company as is evident from its last available audited financial statements as on 31-03-2020.
7.	Number of employees/ workmen	No information is received from the management of the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact at: <a href="mailto:supremestarrison@gmail.com">supremestarrison@gmail.com</a> Visit website: <a href="https://sibppl.stellarinsolvency.com/">https://sibppl.stellarinsolvency.com/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at: <a href="mailto:supremestarrison@gmail.com">supremestarrison@gmail.com</a> Visit website: <a href="https://ssvpl.stellarinsolvency.com/">https://ssvpl.stellarinsolvency.com/</a>
10.	Last date for receipt of expression of interest	May 21 <sup>st</sup> , 2024
11.	Date of issue of provisional list of prospective resolution	May 30 <sup>th</sup> , 2024

  
**ANUP KUMAR SINGH**  
**INSOLVENCY PROFESSIONAL**  
 IP Registration No.- IBBI/IPA-001/IP-P00153/  
 2017-2018/10322

12.	Last date for submission of objections to provisional list	June 4 <sup>th</sup> , 2024
13	Date of issue of final list of prospective resolution applicants	June 14 <sup>th</sup> , 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	June 19 <sup>th</sup> , 2024
15	Last date for submission of resolution plans	July 20 <sup>th</sup> , 2024
16.	Process email id to submit EOI	<a href="mailto:supremestarvilla@gmail.com">supremestarvilla@gmail.com</a>

**Sd/-**  
**Mr. Anup Kumar Singh**  
**Interim Resolution Professional**  
**IBBI Regn No.:- IBBI/IPA-001/IP-P00153/2017-2018/10322**  
**AFA Valid till: 23-12-2024**  
**Suite 1B, 1st Floor, 22/28A, Manoharpukur Road,**  
**Deshopriya Park, Kolkata - 700029.**  
**For Supreme Star Villa Private Limited - Under CIRP**

**Place: Kolkata**  
**Date: 04-05-2024**

  
**ANUP KUMAR SINGH**  
**INSOLVENCY PROFESSIONAL**  
IP Registration No.- IBBI/IPA-001/IP-P00153/  
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